

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION No. 67**

TO BE ANSWERED Monday, September 14, 2020/Bhadrapada 23, 1942 (Saka)

Request from Andhra Pradesh for Funds

67. SHRI Y.S. AVINASH REDDY:

Will the Minister of FINANCE be pleased to state:-

- (a) whether the Union Government has been in receipt of any request from Andhra Pradesh requesting to release the balance funds for early construction of a project as per the schedule;
- (b) if so, the details thereof;
- (c) the details of funds released so far and the balance amount to be released;
- (d) whether any assurance has been given in this regard; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI ANURAG SINGH THAKUR)**

(a) and (b): Yes Sir. Shri Buggana Rajendranath, Minister of Finance, Planning and Legislative Affairs, Government of Andhra Pradesh vide his letter No. 76/Min (Fin)/2020 dated 10.07.2020 had requested for release of financial assistance for Polavaram Irrigation Project and Capital City among other matters.

(c) and (d): The details of funds released to the successor State of Andhra Pradesh are given in Annexure.

(d) and (e): No Sir.

Annexure referred to in the reply of Lok Sabha Unstarred Question 67 scheduled for 14.09.2020

Releases made to the Successor State of Andhra Pradesh post bifurcation to till date by Public Finance-State Division, Department of Expenditure, Ministry of Finance.

(Rs. in crore)

		Central Assistance provided under the Andhra Pradesh Re-organization Act., 2014							
Provisions of APRA, 2014	Items identified for providing 'Special Assistance'	Fund Released							Total
		2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21 (as on 14.09.2020)	
Section 46(2)	Resource gap	2303.00	500.00	1176.50	-	-	-	-	3979.50
Section 46(2) & (3) and 94 (2): special development package for backward areas.	Development Grant for 7 backward districts of the State covering Rayalaseema and North Coastal Region*	350.00	350.00	350.00	-	-	350.00	-	1400.00
Section 6 & 94 (3 & 4): Central support for creation of new capital city	Assistance for Capital City for Development of essential infrastructure etc.	1500.00*	550.00	450.00	-	-	-	-	2500.00
Section 90(1) Polavaram Irrigation Project is hereby declared to be a National Project**	Polavaram Irrigation Project	250.00#	600.00^	2514.70#	2000#	1400#	1850#	-	8614.70
Total		4403.00	2000.00	4491.20	2000.00	1400.0	2200.00		16494.20
		Special Assistance Measures							
	Repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-2016 to 2019-20 by the State	-	-	-	-	15.81 [§]		-	15.81
Grand Total		4403.00	2000.00	4491.20	2000.00	1415.81	2200.00		16510.01

*: including Rs.1000 crore released by the Ministry of Urban Development.

** : Funding of 100% of the remaining cost of the irrigation component only of the project for the period starting from 01.04.2014, to the extent of the cost of the irrigation component on that date would be provided.

^: Includes grant of Rs. 200 crore released by the Department of Expenditure.

#: Released by the Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR,RD&GR) now Ministry of Jal Shakti.

§: Repayment of interest for the Externally Aided Projects (EAPs) signed and disbursed from 2015-16 to 2017-18 by the State.